## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:3704
ANSWERED ON:21.08.2003
DONATION TO ARMY JAWANS WELFARE FUND
CHANDRA VIJAY SINGH

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Rs. 74.25 lakhs were granted to producers of a serial programme called 'Param Vir Chakra';
- (b) whether it was stipulated the net proceeds of the programme would be donated to `Army Jawans Welfare Fund`;
- (c) if so, the amount out of the net proceeds have been donated to Army Jawans Welfare Fund;
- (d) if not, the reasons for not donating the net proceeds to Army Jawans Fund;
- (e) whether the Government have made any attempt to ensure compliance of the agreements; and
- (f) if not, the reasons therefor?

## **Answer**

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) to (f): The C&AG in Paragraph No. 5.8 of Report No. 4 of 2003 (Civil) haspointed out that concessions amounting to Rs. 74.25 lakhs granted to the producer of the programme `Param Vir Chakra` for donating the net proceeds of the programme to `Army Jawans Welfare Fund` were misplaced and Doordarshan failed to ensure compliance.

The C&AG Para is under examination in consultation with Prasar Bharati.